

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. LIVEMINDS SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1	NAME OF CORPORATE DEBTOR	M/S. LIVEMINDS SOLUTIONS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/11/2005
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U51909MH2005PTC157321
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	UNIT NO 2, APOLLO INDUSTRIAL ESTATE, OFF MAHAKALI CAVES ROAD, ANDHERI (EAST), MUMBAI - 400093.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	12/02/2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	12/02/2021
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	MR. LAXMAN DIGAMBAR PAWAR REG NO. IBBI/PA-003/IP-N00015/2017-18/10104
9.	ADDRESS, EMAIL ADDRESS, OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email – cmapawar1@gmail.com
10.	ADDRESS, EMAIL ADDRESS TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	FLAT NO. 16, FIRST FLOOR, BHAKTI COMPLEX, BEHIND DR. AMBEDKAR STATUE, PIMPRI, PUNE-411018 Mobile No. 9921516368, 9422327957 Email – cmapawar1@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	20/03/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal MUMBAI BENCH has ordered the commencement of liquidation of the **M/S. LIVEMINDS SOLUTIONS PRIVATE LIMITED** on 12/02/2021. Date of receipt of copy of Order from NCLT is 18/02/2021.

The stakeholders of **M/S. LIVEMINDS SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 20/03/2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date- 19/02/2021
Place: PUNE


LAXMAN DIGAMBAR PAWAR
LIQUIDATOR